

50

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 213/(MAH)/2017  
I.A. No. 43 & 44/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)



SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES:

Gurinder Mohan Singh Nindrajog  
V/s.  
Hover Automotive India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271(e) of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Manaswi Agrawal	Adv. for Petitioner	
	Salonee Kulkarni	Adv. for Respondent	

ORDER

IA 43 & 44 IN CP No. 213/271(e)/NCLT/MB/MAH/2017

At request of both the parties, list this matter on 30.10.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)